

ORDER

As per news provided through various print/electronic media, lockdown period has been extended by the Government for more two weeks i.e. from 04.05.2020 to 17.05.2020. Thus, as per direction of the Hon'ble High Court of Punjab and Haryana, Chandigarh, contained in order No. 13/Spl./RG/Misc. dated 29.04.2020 and in view of prevailing situation arising due to outbreak of the novel coronavirus (COVID-19), the following Judicial Officers, on rotation basis, shall perform duty in Sonipat Sessions Division from 04.05.2020 to 17.05.2020 as per roster mentioned below against each, and shall work from home during the remaining period. During the period of their working from home, they will not leave the station and will also make themselves available immediately as and when their services are required. During the period from 04.05.2020 to 17.05.2020, only urgent work shall be attended and no fresh filing shall be accepted during the aforesaid period, except the cases in which the limitation period is going to expire. The cases already fixed in the Courts from 04.05.2020 to 17.05.2020 shall also be adjourned by the respective Courts before proceeding on working from home.

Sr. No.	Name of the Judicial Officers with designation	Duty Period
1	Sh. Desh Raj Chalia, AD&SJ, Sonipat	04.05.2020
2	Sh. Ashwani Kumar, AD&SJ, Sonipat	05.05.2020
3	Sh. Devinder Singh, AD&SJ, Sonipat	06.05.2020
4	Sh. Rajesh Gupta, AD&SJ, Sonipat	07.05.2020 & 08.05.2020
5	Dr. Parminder Kaur, AD&SJ, Sonipat	11.05.2020 & 12.05.2020
6	Sh. Rahul Bishnoi, AD&SJ, Sonipat	13.05.2020 & 14.05.2020
7	Sh. Rajesh Sharma, AD&SJ, Sonipat	15.05.2020 & 16.05.2020
8	Sh. Saurabh Gupta, ACJ (SD)/CJM, Sonipat	04.05.2020
9	Ms. Manvika Yadav, ACJ (SD)/ JMIC, Sonipat	05.05.2020 to 07.05.2020
10	Ms. Jogindri, ACJ (SD)/ SDJM, Kharkhoda	08.05.2020 to 10.05.2020
11	Sh. Ashok Kumar, CJ (JD)/JMIC, Sonipat	11.05.2020 to 13.05.2020
12	Sh. Vinay Kakran, CJ (JD)/JMIC, Sonipat	14.05.2020 to 17.05.2020
13	Ms. Vinti, CJ (JD)/JMIC, Gohana	04.05.2020 to 11.05.2020
14	Sh. Sachin Yadav, ACJ (SD)/SDJM, Gohana	12.05.2020 to 17.05.2020
15	Sh. Vishal, ACJ (SD)/SDJM, Ganaur	04.05.2020 to 17.05.2020

Sh. Sanjeev Jindal, Principal Judge, Family Court, Sonipat, and Ms. Sonika, Additional Principal Judge, Family Courts, Sonipat, shall not hold the Camp Court at Sub Divisions, Gohana, Ganaur and Kharkhoda till the lockdown period is in force. The urgent work of the aforesaid Family Courts during the period from 04.05.2020 to 17.05.2020 shall be attended at Sonipat by both the aforesaid Officers, as under:-

Sr. No.	Name of the Judicial Officers with designation	Duty Period
1	Sh. Sanjeev Jindal, Principal Judge, Family Court, Sonipat	04.05.2020 to 10.05.2020
2	Ms. Sonika, Additional Principal Judge, Family Court, Sonipat	11.05.2020 to 17.05.2020

Urgent work relating to Sub Division Kharkhoda shall be attended at Sonipat by the Subordinate Judge on duty at Sonipat Headquarter during the period from 04.05.2020 to 17.05.2020. In case Sh. Vishal, Additional Civil Judge (Senior Division)-cum-SDJM, Ganaur, proceeds on leave between the period from 04.05.2020 to 17.05.2020, urgent work of his Court shall be attended at Sonipat by the Duty Magistrate, Sonipat. Urgent matters attended by the Subordinate Duty Judges at Sonipat Headquarter during the aforesaid period shall be sent to the Civil Judge (Senior Division)/Chief Judicial Magistrate, Sonipat, or Additional Civil Judges (Senior Division)-cum-Sub Divisional Judicial Magistrates, Kharkhoda and Ganaur, as the case may be, for further entrustment/disposal in accordance with law. Similarly, urgent cases attended by Ms. Vinti, Civil Judge (Junior Division)-cum-Judicial Magistrate First Class, Gohana, during the period from 04.05.2020 to 11.05.2020, shall be sent to the Additional Civil Judge (Senior Division)-cum-Sub Divisional Judicial Magistrate, Gohana, for further entrustment/disposal in accordance with law.

Any urgent matter or bail application entrusted to any Judge-on-duty shall be deemed to be transferred/assigned to that Court in case the same is disposed of during lockdown period.


Similarly, if any Juvenile is produced during the aforesaid period, he shall be attended by the Duty Magistrate at Sonipat.

The undersigned as well as Sh. Saurabh Gupta, Civil Judge (Senior Division)-cum-Additional Chief Judicial Magistrate, Sonipat, shall also remain on duty on 04.05.2020, 05.05.2020, 06.05.2020, 11.05.2020, 13.05.2020 and 15.05.2020.

During the duty period as mentioned in the above roster, only Reader, one Stenographer and one Ahlmad shall attend his/her duties in the respective on-duty Court/s. All the Judicial Officers, during the period of their working from home, are hereby requested to depute only one official, on rotation basis, in their respective Courts for urgent work and prepare the duty roster of such officials mentioning their e-mail IDs and contact numbers in the duty roster so prepared, which be sent to this office so that the same may be uploaded on the official website of District Courts, Sonipat.

The aforesaid arrangements are only for the period from 04.05.2020 to 17.05.2020 and shall be reviewed thereafter as per further order of the Government regarding extension of lockdown period.

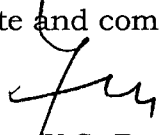
All concerned be informed, accordingly.


(Y.S. Rathor)
District and Sessions Judge,
Sonipat. 12.05.2020

Endst. No. 4212 / Dated 02/5/2020 /

Copy forwarded to:-

1. Registrar General, Punjab and Haryana, High Court, Chandigarh, for information.
2. All the Judicial Officers posted in Sonipat Sessions Division;
3. Deputy Commissioner, Sonipat;
4. Superintendent of Police, Sonipat;
5. District Attorney, Sonipat;
6. Presidents, Bar Association, Sonipat, Gohana, Ganaur and Kharkhoda;
7. Superintendent Grade-II (Judicial) of this office;
8. Statistical Assistant of this office;
9. System Officer/Computer Clerk to note and comply; for information and necessary action.


(Y.S. Rathor)
District and Sessions Judge,
Sonipat. 12.05.2020